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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/04/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4  
OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1) T. R. Bhaskaran  
Medha Rao

Counsel for  
Petitioners



2) HARIJANKER MANI  
JERUN ASHER SOJAN

Counsel for  
The  
Respondent



**ORDER**

The Petitioner counsel reported that settlement talks are in progress, at his request, list this matter on 03.06.2019.

sd -

(S.VIJAYARAGHAVAN)  
Member (Technical)

sd -

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)